

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 32860/2017

RAJ KUMAR SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No.120451/2017-CONDONATION OF DELAY IN FILING and IA
No.120452/2017-EXEMPTION FROM FILING O.T.)

Date : 15-01-2018 This petition was called on for hearing today.

For Petitioner(s)

Ms Ritu Reniwal, Adv.
Ms. Shalu Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service on respondent nos. 1 to 3 and 7 is complete but
no one has entered appearance.

Ld. Counsel for the petitioner submits that they are
going to file an application for deletion of respondent nos.
4 to 11.

List again on 21.2.2018.

KAPIL MEHTA
Registrar
15.01.2018

hj